

S U P R E M E C O U R T O F      I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (C)

No(s). 9686/2015

UNION OF INDIA &amp; 3 OTHERS

Petitioner(s)

VERSUS

S.N. TIWARI & 15 OTHERS  
(with interim relief and office report)

Respondent(s)

WITH  
SLP(C) No. 9889/2015  
Interim Relief and Office Report)

SLP(C) No. 18440/2015  
Interim Relief and Office Report)

Date : 16/08/2016 This petition was called on for hearing today.

For Petitioner(s)

Mr Varun Thakur, Adv.  
Mr. Shreekant N. Terdal, Adv.

For Respondent(s)

Mr. Kiran Kumar Jaipurkar, Adv.  
Mrs Rani Chhabra, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

SLP(C) NO.18440/2015

Respondent Nos. 1 to 13 and 15 to 19 have already filed  
counter affidavit.

Signature Not Verified

Spare copies for issuance of notice to respondent no.14

Digitally signed by

RASHI GUPTA

Date: 2016.08.17

have not been filed despite last opportunity granted.

17:20:19 IST

Reason:

Let the matter be placed before the Hon'ble Judge in  
Chambers for further directions.

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Item No.71

SLP(C) NO.9686/2015

Respondent no.1 is granted four weeks time as last opportunity for filing counter affidavit.

Spare copies for service of respondent nos. 2 to 16 be filed within two weeks time as last opportunity. Notices thereafter be issued.

SLP(C) NO.9889/2015

Respondent no.1 is granted four weeks time as last opportunity for filing counter affidavit.

Spare copies for service of respondent nos. 2 to 5,7 to 10 and 12 to 16 be filed within two weeks time as last opportunity. Notices thereafter be issued.

None appears for respondent nos. 6 and 11 despite due service.

List again on 24.10.2016.

(PAWAN DEV KOTWAL)  
Registrar